
(2025) 02 MAN CK 0917
In the Manipur High Court
Case No : Writ Petition (C) No. 139 Of 2024

Md. Zaheruddin

APPELLANT

Vs

State Of Manipur & 2 Ors

RESPONDENT

Date of Decision : 17-02-2025

Acts Referred:

Citation : (2025) 02 MAN CK 0917

Hon'ble Judges : Ahanthem Bimol Singh, J

Bench : Single Bench

Advocate : M. Ibotombi Sharma, Shyam Sharma

Judgement

Ahanthem Bimol Singh, J

[1] Heard Mr. M. Ibotombi Sharma, learned counsel appearing for the petitioner and Mr. Shyam Sharma, learned GA appearing for the State respondents.

[2] The case of the petitioner is that the petitioner retired from service on 31-01-2020 on attaining the age of superannuation, however, the authorities have not released the pension and other retiral benefits due payable to the petitioner till today. The learned counsel for the petitioner submitted that the present petition may be disposed of by issuing a direction to the respondents to expedite the process for payment of pension and other retirement benefits of the petitioner and to release the same as early as possible.

[3] Mr. Shyam Sharma, learned GA appearing for the respondents seeks two weeks' time to verify from the authorities as to whether all the necessary documents for payment of pension of the petitioner have been submitted to the Accountant General, Manipur or not.

[4] As prayed for by Mr. Shyam Sharma, learned GA appearing for the respondents, list this case again on 13-03-2025.

[5] A copy of this order be furnished to the counsel appearing for the parties through their WhatsApp/e-mail for doing the needful.